

**F.No. J-11017/8/2017-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*\***

Shastri Bhawan, New Delhi,  
Dated 15<sup>th</sup> January, 2018

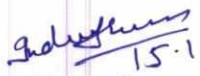
**ORDER**

The President is pleased to engage **Shri N. Ramesh**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before Madras High Court at Chennai, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

**Madras High Court at Chennai  
Senior Panel Counsel**


| Name of Advocate | Contact details  | Enrollment number |
|------------------|--|-------------------|
| Shri N. Ramesh   | 2 <sup>nd</sup> Floor, Oriental Building, 47, Armenian Street, Opp. To High Court, Chennai-600001.<br>Mob: 9444261613<br>Email:NRameshAdvocate@gmail.com | MS/896/1997       |

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 25(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.

  
15.1.18  
(Inder Kumar)  
Additional Secretary

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Chennai (Tamilnadu).
3. Sh. G. Rajagopalan, Sr. Advocate & ex-ASGI, Madras High Court.
4. Shri G. Karthikeyan, Asstt. SGI, Madras High Court at Chennai.
4. The Registrar, Madras High Court, Chennai (Tamil Nadu).
5. Shri N. Ramesh, Sr. Panel Counsel as above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.
8. Office copy.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in